



Bulletin Part - II

## LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

SATURDAY, 25 FEBRUARY, 2017

No. 259

### SUMMONING OF THE FIFTEENTH SESSION, 2017 OF THE SIXTH LEGISLATIVE ASSEMBLY

The Governor of Goa by her order dated 25 February, 2017 has summoned the Fifteenth Session, 2017 of the Legislative Assembly of the State of Goa to meet at Assembly Hall on Tuesday, 28 February, 2017 at 11.30 a.m.

No. 260

### ADDRESS BY THE GOVERNOR

In pursuance of Article 176(1) of the Constitution, the Governor of Goa will address the Sixth Legislative Assembly of the State of Goa on Tuesday, 28 February, 2017 at 11.30 a.m. in the Assembly Hall, Porvorim-Goa to inform the Assembly of the causes of its summons.

No. 261

### CONDUCT OF MEMBERS DURING ADDRESS BY THE GOVERNOR

Members are requested to do the following on the day of Address by the Governor to the Assembly on Tuesday, 28 February, 2017:

- (1) Take their seats in the Assembly Hall at 11.20 a.m.;
- (2) Rise in their seats when the Governor enters the Assembly Hall and remain standing till the Governor has taken her seat;
- (3) Hear the Governor with utmost silence when she delivers the Address; and
- (4) Rise from their seats when the Governor leaves the Hall and remain standing until she has left the Hall.

No. 262

**LAYING AND DISTRIBUTION OF GOVERNOR'S ADDRESS**

After the Governor's Address, the Secretary will lay a copy of the Governor's Address on the table of the House. The copies thereof will be distributed to the Members and others. After transacting formal business if any, the Assembly will be adjourned *sine die*.

**ASSEMBLY COMPLEX  
PORVORIM-GOA  
25 FEBRUARY, 2017**

**N.B. SUBHEDAR  
SECRETARY, LEGISLATURE**